

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-133/ND/2022
IA/176/2024, IA/1905/2023

IN THE MATTER OF:
State Bank of India

...PETITIONER

Vs

Mr. Mahesh Kumar Goyal

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :
For the RP :Adv Rishi Singhal
For the Respondent :

ORDER

Due to paucity of time, matter is adjourned to **29.05.2024**.

Sd/-
(Court Officer)